

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. Nos. 16 of 2010 in
Appeal No. 85 of 2008**

Dated: 4th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

Polyplex Corporation Ltd.

... Appellant (s)

Versus

Uttarakhand Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr.M.L. Lahoty, Mr. Paban K. Sharma
(Applicant in I.A. No. 16/10)
Counsel for the Respondent(s) : Mr. Suresh Tripathy

ORDER

I.A. No. 16 of 2010

Mr. Suresh Tripathy takes notice on behalf of the Commission and seeks some time to file the Counter.

Post this I.A. on **30.03.2010**. In the meantime, the learned counsel is directed to file the Counter after serving a copy on the other side.

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Dated: 04.03.2010

surekha/balbir